

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

C.P. NO.469/2000
IN
O.A. NO. 456/2000

New Delhi this the 29th day of March, 2001.

HON'BLE SHRI JUSTICE ASHOK AGARWAL, CHAIRMAN

HON'BLE SHRI S.A.T.RIZVI, MEMBER (A)

Shri B.L.Srivastava S/o Late Shri R.L.Srivastava
R/o L-2/42A, DDA Flats,
Kalkaji
New Delhi.

... Applicant

(Applicant in person)

-versus-

1. Shri N.Krishnamoorthi
Director General
Central Public Works Department
Nirman Bhawan
New Delhi.
2. Shri Kishan Kumar
Additional Director General (S&P)
CPWD, Nirman Bhavan, New Delhi.
3. Shri N. Mukharjee
Secretary
Ministry of Urban Development
Nirman Bhawan
New Delhi.

... Respondents

(By Shri Rajeev Bansal, Advocate)

O R D E R (ORAL)

Shri Justice Ashok Agarwal:-

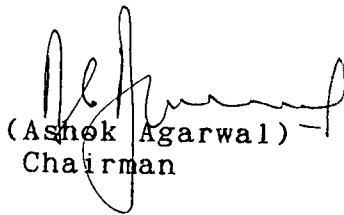
Shri Rajeev Bansal, the learned advocate appearing on behalf of the respondents, has placed on record an Office Order No.61/2001 of 27.3.2001 whereby applicant has ben promoted as Architect with effect from 16.3.2000, the date from which his junior was promoted as Architect. He has also been granted all consequential benefits. Hence the order of the Tribunal dated 16.8.2000 passed in OA No.456/2000 has ben duly complied with though belatedly. In the

circumstances, we do not find that the present contempt petition should be pursued further. The same is accordingly disposed of. Notices of contempt are hereby discharged. No costs.



(S.A.T. Rizvi)
Member (A)

/sns/



(Ashok Agarwal) -
Chairman